

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1452 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

AJIT KR. BHATTACHARJEE

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 1.4.98

Order on : 1.4.98

O R D E R

S.N. Mallick, VC

None appears for the applicant on repeated calls. None appears for the respondents. It is noted that none appeared for the respondents on 2 earlier occasions. The application is therefore dismissed for default. No order as to costs.


MEMBER (A)


VICE CHAIRMAN